

In re: News item appearing in Deccan Herald dated 24.10.2023 titled "Pollution Control Boards are the weak link"

Status report by Mr. Pardeep Kumar, IAS, Secretary to Govt. Haryana Environment and Climate Change Department in compliance of orders dated 02.02.2024 passed by this Hon'ble Tribunal.

Most Respectfully Showeth,

1. That, this Hon'ble Green Tribunal in O.A. No. 693/2023 on 23<sup>rd</sup> November, 2023 impleaded the Principal Secretary to Government Haryana, Department of Environment and Forest as party and directed all the States as under:

***"The above respondents are directed to file their reports showing the sanctioned strength and working strength of staff in the concerned SPCBs/PCCs, CPCB the ratio of administrative, Ministerial and Technical staff in the SPCBs/PCCs, CPCB and the regulating and monitoring facilities which are available with the SPCBs/PCCs/CPCB. In respect of laboratories, the report will disclose the sanctioned strength and present working strength of staff, the infrastructure which is available in the labs and further need for equipment and infrastructure in those labs and the provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas. The report should also include the availability of budget and its sources and expenditure in last two years (2020-2021 and 2021-2022). Let these reports be submitted within a period of 8 weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."***

2. That, this matter was again listed for hearing before the Hon'ble Tribunal on 02.02.2024 wherein it was directed that the SPCBs/PCCs who have not filed report till now in terms of the directions dated 23.11.2023 of the Tribunal to file the same within four weeks to the



Tribunal by making a copy to the Central Pollution Control Board by email.

3. That, in compliance of the above directions of Hon'ble NGT, the HSPCB has submitted detailed position of deployment to the CPCB vide No. HSPCB/Estt./2023/4751 dated 21.11.2023 (**Annexure-'W'**).
4. That, in the Haryana State Pollution Control Board, total 483 posts of different cadres are sanctioned, out of which 450 posts are sanctioned on regular basis and 33 posts are sanctioned on contract basis. All the 33 posts sanctioned to be filled on contract basis are filled up. The Status Report of regular sanctioned posts and the steps taken by the Board to fill up the vacant posts is placed at **Annexure-'X'**.
5. That, the Haryana State Pollution Control Board has taken various steps to purchase scientific instruments for strengthening the four laboratories of the Board, located one each at Panchkula, Faridabad, Hissar and Gurugram, and also to strengthen the monitoring network. The details are at **Annexure-'Y'**.
6. That, the report regarding the budget and its resources and expenditure incurred during the last two years, 2020-2021 and 2021-2022, is enclosed at **Annexure-'Z'**.

The action taken report detailing the efforts made by the respondent Board, as mentioned above, is submitted before the Hon'ble Tribunal for information.

Place : Chandigarh

Dated : 26.02.2024

  
(Pardeep Kumar)

Secretary to Govt. Haryana  
Environment & Climate Change Department



HARYANA STATE POLLUTION CONTROL BOARD

C-11, SECTOR-6, PANCHKULA

Ph-2577870-873

Web site : [www.hspcb.org.in](http://www.hspcb.org.in) E-mail: [hspcbho@gmail.com](mailto:hspcbho@gmail.com)

Anneuxre - 'W'

No. HSPCB/Estt./2023/ 4751

Dated: 21-11-2023

To

Sh. G.Thirumurthy,  
DH-PCP Division,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi – 110032

Sub: **Suo Motu Matter O.A. 693/2023,- "Pollution Control Boards are the weak link'- regarding.**

Kindly refer to your letter No. PCP/NGT/693 of 2023/2023-24/ Dated 19.11.2023 on the subject cited above.

In this connection, the information pertaining to Haryana State Pollution Control Board is given as under for information and necessary action please :-

Sr. No.	Information required	Information
1	Number of Sanctioned, actual in place and vacant post status.	Enclosed at Anneuxre -'A'.
2	Environmental Laboratories at Central, Zonal, Regional / District levels with its infrastructure to analysis the notified parameters along with of EPA recognition / NABL Accreditation.	Enclosed at Anneuxre -'B'.
3	Details of training to the technical and scientific staffs etc.	Enclosed at Anneuxre -'C'.

*(Signature)*  
Administrative Officer (Estt.)

For HSPCB, Panchkula.

21/11/2023

Position of Staff of HSPCB as on 21.11.2023

Group	Total Sanctioned Posts	Filled up	Vacant
A	66	41	25
B	149	57	92
C	189	40	149
D	46	27	19
<b>Total</b>	<b>450</b>	<b>165</b>	<b>285</b>

Sub: Suo Motto OA No. 693/2023 - "Pollution Control Boards are weak link" -  
Regarding

Sr. No.	Name of the Lab	NABL Accreditation		Parameters can be analyzed	
		Parameters accredited	Further Scope of parameters	Water	Air
1.	Panchkula	pH, BOD, COD, Conductivity, DO, Mg, O&G, SS, TDS, Total Hardness, Total Solid, Acidity, Alkainity, Ca, Cl, Colour	Ammonical-N, NO3, NO2, Total Coliform, Fecal Coliform, Fecal Streptococci, Turbidity, TFS, TKN, Sulphate, Fluoride, Boron, Sodium, Potassium, SAR, Total Phosphate, Sulphide, Phenolic Compound & Other Metals	pH, BOD, COD, Conductivity, DO, Mg, O&G, SS, TDS, Total Hardness, Total Solid, Acidity, Alkalinity, Ca, Cl, Colour, Ammonical-N, NO3, NO2, Total Coliform, Fecal Coliform, Fecal Streptococci, Turbidity, TFS, TKN, Sulphate, Fluoride, Boron, Sodium, Potassium & other Metals	SPM, SOx, NOx, CO2 PM 10 PM 2.5 Acid Mist, Sulphuric Acid Mist, Hydrochloric Acid Mist

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Dr. Pinki Jangra  
Laboratory Incharge  
Panchkula Laboratory

Sub: Suo Motto OA No. 693/2023 - "Pollution Control Boards are weak link" -

Regarding

Sr. No.	Name of the Lab	NABL Accreditation		Parameters can be analyzed	
		Parameters accredited	Further Scope of parameters	Water	Air
1.	Panchkula				
2.	Gurugram				
3.	Faridabad	pH (at 25°C), Electrical Conductivity (at 25°C), T.S.S (at 103°C-105°C), B.O.D (at 5 Days 20°C), C.O.D, Oil & Grease, T.D.S (at 180°C), D.O	Iron, Phosphate, Nickel, Calcium, Magnesium, Hardness, Chloride, Hexavalent Chromium <sup>6</sup> , Total Chromium, Zinc, T-Alkanity	Ph, Electrical Conductivity, T.S.S, B.O.D, C.O.D, Oil & Grease, T.D.S, D.O, Calcium, Hardness, Magnesium, Chloride, T-Alkanity, P-Alkanity, Fluoride, Chloride, Sulphate, Hexavalent Chromium, Total Chromium, SAR, Ammonical Nitrogen, Iron, Zinc, Phosphate, Nickel, Phenolic Compound, Sulphide, Boron, Nitrate, Nitrite, Calcium, Sodium, Pottasium, TKN, Total Coliform, Fecal Coliform, Fecal Streptococci, Total Nitrogen	SPM, PM <sub>2.5</sub> , PM <sub>10</sub> , SO <sub>2</sub> , NOX, Acid Mist, Nickel, HCL, Chromium, % CO <sub>2</sub> .
4.	Hisar				

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**Laboratory Incharge**  
**Faridabad Laboratory**

Sub:

Suo Motto OA No. 693/2023 --"Pollution Control Boards are weak link" --  
Regarding

Sr. No.	Name of the Lab	NABL Accreditation		Parameters can be analyzed	
		Parameters accredited	Further Scope of parameters	Water	Air
1.	Panchkula	---	---	---	---
2.	Gurugram	---	---	---	---
3.	Faridabad	---	---	---	---
4.	Hisar	pH at 25°C, Odour, Colour, Conductivity at 25°C, Total Alkalinity as CaCO <sub>3</sub> , Total Hardness as CaCO <sub>3</sub> , Calcium as CaCO <sub>3</sub> , Magnesium as MgCO <sub>3</sub> , Chloride as Cl <sup>-</sup> , Dissolved Oxygen (DO), Biological Oxygen Demand (BOD) at 27°C for 3 days, Chemical Oxygen Demand (COD), Total Suspended Solids (TSS) (at 103-105°C), Total Dissolved Solids (TDS) (at 180°C), Oil & Grease (O & G)	Nitrate, Total Phosphate, Ammonical Nitrogen, Total Nitrogen, Sulphate, Boron, Iron, Total Chrome, Hexa Chrome, Nickel, Sodium, Potassium, SAR, Sulphide, Total Coliform, Fecal Coliform, Fecal Streptococci,	pH, Odour, Colour, Conductivity, Total Alkalinity, P-Alkalinity Total Hardness, Calcium, Magnesium, Chloride, DO, BOD, COD, TSS, TDS, O & G, Nitrate, Total Phosphate, Total Volatile Solid, Total Fixed Solid, Ammonical Nitrogen, Total Nitrogen, Sulphate, Boron, Iron, Total Chrome, Hexa Chrome, Nickel, Sodium, Potassium, SAR, Sulphide, Total Coliform, Fecal Coliform, Fecal Streptococci,	SPM, SO <sub>x</sub> , NO <sub>x</sub> , PM10, PM2.5, CO <sub>2</sub>

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Lab Incharge  
Hisar Laboratory

Sub: Suo Motto OA No. 693/2023 - "Pollution Control Boards are weak link" -

Regarding

Sr. No.	Name of the Lab	NABL Accreditation		Parameters can be analyzed	
		Parameters accredited	Further Scope of parameters	Water	Air
1.	Panchkula				
2.	Gurugram	Not Accredited	-----	Ph, Electrical Conductivity, T.S.S, B.O.D, C.O.D, Oil & Grease, T.D.S, D.O, Calcium, Hardness, Magnesium, Chloride, T-Alkanity, P-Alkanity, Fluoride, Chloride, Sulphate, Hexavalent Chromium, Total Chromium, SAR, Ammonical Nitrogen, Iron, Phosphate, Nickel, Phenolic Compound, Sulphide, Boron, Nitrate, Nitrite, Calcium, Sodium, Pottasium, Turbidity, TKN, Total Coliform, Fecal Coliform, Fecal Streptococci, Total Nitrogen	SPM, PM <sub>2.5</sub> , PM <sub>10</sub> , SO <sub>2</sub> , NOX, Acid Mist, Nickel, HCL, Chromium, % CO <sub>2</sub> .
3.	Faridabad				
4.	Hisar				

*P. Chhanna*  
Lab Incharge  
Regional Laboratory  
Gurgaon

Details of Training of Technical and Scientific Staff  
during 2021-2022 and 2022-2023

2021-2022

Sr. No.	Training Titles	Schedule	Training Institute	Name of the officers/officials attending training
1.	Regarding nomination for training scheduled to be held from 13-14 July, 2021	13-14 July, 2021	The Head Faculty of Disaster Management, Haryana Institute of Public Administration, Plot No. 76, HIPA Complex, Sector-18, Gurugram-122001	1. Sh. Amit Dahiya 2. Sh. Ujjwal Kumar 3. Sh. Anuj Narwal 4. Sh. Abhijeet Singh 5. Sh. Divyansh Krishna 6. Sh. Randeep Sindhu 7. Sh. Hardik 8. Sh. Kapil Singh 9. Sh. Amit Kalanaur 10. Sh. Divyanshu 11. Sh. Kuldeep Singh 12. Sh. Manish Yadav
2.	Training for SPCB on micro – plastics analysis and Persistent Organic Pollutants (POPs)	24-27 August. 2021	(Through online mode)	1. Sh. Ram Niwas, Scientist-B, Lab Incharge, Gurugram 2. Sh. Raj Kumar Scientist-B, Lab Incharge, Panchkula 3. Sh. Narender Hooda Scientist-B, Lab Incharge, Faridabad 4. Mrs. Monika Poonia Scientist-B, Ballabgarh
3.	Two Days Online Training on "Good Governance and Transparency through RTI Act, 2005" from 9 <sup>th</sup> to 10 <sup>th</sup> September, 2021 at 11:00 A.M. 5:00 pm (Indian Time), Request for Nominations	9 <sup>th</sup> to 10 <sup>th</sup> September, 2021	Online Training	Sh. Vinay Gautam, EE-cum-SPIO, HSPCB
4.	Invitation online & onsite Training Programme on Continuous Emission and	7th-15 <sup>th</sup> December, 2021	Centre for Science and Environment, New Delhi	1. Sh. Ajay Malik, AEE, YamunaNagar 2. Sh. Hardik, AEE, Karnal

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	Effluent Monitoring System, Effluent Monitoring system			3. Smt. Neha Saharan, AEE, Gururam North 4. Sh. Harish, AEE, Dharuhera
5.	Invitation for CSE Invite: Training Programme on NCAP: Framing of strategies for State and Micro Action Plans for air Quality improvement March 22-25, 2022	22-25 March, 2022	Anil Agarwal Environment Training Institute (AAETI), Nimli (near Alwar), Tijara, Rajasthan	1. Sh. Ravinder Yadav, AEE, Sonipat 2. Sh. Narender Hooda, Sc-'B'
7.	Invitation for online training programme on "Advanced Instrumentation Techniques Especially Ion Chromatograph" during March 23-25, March, 2022	23-25 March, 2022	CSIR-NEERI, Delhi Zonal Centre, New Delhi	1. Sh. Nipun Gupta, AEE, Karnal 2. Sh. Sukhram, Sci-'B' Karnal.

## 2022-23

Sr. No.	Training Titles	Schedule	Training Institute	Name of the officers/ officials attending training
1.	Invitation for online training programme on "Financial Skills and e-Governance Initiatives (May 10-12, 2022) (at Panchkula)" in Online/Physical/Dual Mode Initiatives (May 10-12, 2022) (at Panchkula)" in Online/Physical/Dual	May 10-12, 2022	Panchkula in Online/Physical/ Dual	1. Sh. Shailender Arora, Regional Officer, Karnal. 2. Dr. Kirti Grow, Sc.-'B', Hisar Labrotary
2.	CSE invite: Training Programme on Air quality monitoring and framing of targets and strategies for State and Micro Action Plans for implementation under NCAP June 7-10, 2022) at AAETI, Nimli (near Alwar), Tijara, Rajasthan	June 7-10, 2022	Anil Agarwal Environment Training Institute (AAETI), CSE's residential training campus located at Nimli (near Alwar), Tijara (Alwar District), Rajasthan	1. Sh. Praveen Kumar, AEE, Gurugram (North). (Ex-Post Facto exemption has been granted on 14.06.2022) 2. Sh. Devender, Scientist-B Coordination Cell.

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3.	Invitation to attend half-day ECBC & ENS Awareness Workshop Schedule d on 16 <sup>th</sup> September, 2022 at Senate Hall, National Institute of Technology, Kurukshetra	September 16, 2022	Senate Hall, National Institute of Technology, Kurukshetra	1. Regional Officer, Karnal Region 2. Regional Officer, Kurukshetra
4.	Interactive meeting/training session for officers of Haryana State Pollution Control Board on 23rd September, 2022 at 09:30 AM onwards by -Dr B Sengupta Former Member Secretary of CPCB	September 23, 2022	GIA House, Sector-14, Mehrauli Road, Gurugram on Environmental and pollution control issues	Regional Officers & Field Officers  1. Faridabad 2. Ballabgarh 3. Palwal 4. Gurugram (North) 5. Gurugram (South) 6. Dharuhera 7. Bahadurgarh 8. Sonipat 9. Panipat
5.	Hands-on training on Operation & Maintenance, Calibration, Quality Assurance/Quality Control and Proficiency testing in Air Quality Monitoring & Measurements CPCB, Head Office, Delhi	November 15-16, 2022	training hall Ground Floor), Parivesh Bhawan, CPCB, Head Office, Delhi	1. Sh. Divyanshu, AEE, Gurugram North 2. Sh. Om Bir Singh, AEE, Faridabad region
6.	The 2022 CSIR-NEERI Training Programs Brochure related to Water Sector	November 15-17, 2022	Conference Hall, CSIR-National Environmental Engineering Research Institute, Delhi Zonal Centre, A-93-94, Naraina Industrial Area Phase-I, Delhi-110028	1. Sh. Shivendra Singh, Sci-`B', HSPCB 2. Sh. Piyush Kumar, Sci-`B', HSPCB 3. Sh. Ravinder Singh, Sci-`B', HSPCB 4. Sh. Anil Kumar, Sci-`B', HSPCB 5. Sh. Devender Singh, Sc-`B', HSPCB
7.	NCAP training programme from December 13-16, 2022 on developing air quality	December 13-16, 2022	Nimli (near Alwar), Tijara, Rajasthan	Sh. Om Bir Singh, AEE, Faridabad Region

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	management plan for industrial area to be organized by Centre for Science and Environment at Nimli (near Alwar), Tijara, Rajasthan			
8.	The 2022 CSIR-NEERI Training Programs Brochure related to Water Sector	December 14-16, 2022	Conference Hall, CSIR-National Environmental Engineering Research Institute, Delhi Zonal Centre, A-93-94, Naraina Industrial Area Phase-I, Delhi-110028	<ol style="list-style-type: none"> <li>1. Sh. Ram Niwas, Sc.-'B', Ballabgarh Region</li> <li>2. Smt. Neeraj Bala, Sc.-'B', Panchkula Region.</li> <li>3. Smt. Kirti Grow, Sc.-'B', Hisar Region.</li> <li>4. Sh. Narender Hooda, Sc.-'B', Faridabad Region</li> </ol>
9.	Nomination for attending the seminar on Environment Pollution and Sustainable Development organised by Mullana University, Mullana, District Ambala scheduled on dated 26.12.2022	December 26, 2022	Mullana University, Mullana, District Ambala	<ol style="list-style-type: none"> <li>1. Sh. Satinder Pal, Sr. Environmental Engineer</li> <li>2. Sh. Nitin Mehta, Regional Officer, Ambala</li> </ol>
10.	Nomination for CSE's upcoming Training programmers-Onsite training programme on Continuous Emission and Effluent Monitoring System (from January, 18-21, 2023)-reg	January 18-21, 2023	Nimli (near Alwar), Tijara, Rajasthan	<ol style="list-style-type: none"> <li>1. Smt. Akansha Tanwar, AEE, HSPCB (Bhiwani Region)</li> <li>2. Sh. Ujjwal, AEE (Ballabgarh Region)</li> </ol>

*N. Akansha*  
21/11/23

Position of Staff of HSPCB as on 01.02.2024

Sr. No.	Name of Post	Number of Posts sanctioned	Number of posts filled up	Number of Posts vacant	Method of Recruitment	Steps taken by the Board
1	2	3	4	5	6	7
<b>Group-'A'</b>						
1.	Chief Environment Engineer	02	02	-	i) 100% by Promotion from amongst Senior Environmental Engineers; or; ii) On deputation for fixed term on usual terms and conditions as prescribed by the Government from time to time amongst the officers working on analogous posts in Central Government / State Government/Central Pollution Control Board/ State Pollution Control Board and Public Sector Undertaking owned by Central / State Government.	All the posts are filled up.
2.	Chief Scientific Officer	02	-	02	i) 50% by Promotion from amongst Senior Scientists, or ii) 50% on deputation for fixed term on usual terms and conditions as prescribed by the Government from time to time amongst the officers working on analogous posts in Central Government/State Government/Central Pollution Control Board/ State Pollution Control Board and Public Sector Undertaking owned by Central / State Government.	(i) Post meant for promotion could not be filled up as in the feeder cadre; no officer is available for promotion. (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 12.09.2023. No application received.
3.	Senior Environmental Engineer	06	06	-	a) By Promotion from amongst Environmental Engineers. b) On deputation for fixed term on usual terms and conditions as prescribed by Government from time to time.	All the posts are filled up.

4.	Senior Scientist	09	-	09	<p>i) 2 posts by promotion from amongst Scientist 'C'.</p> <p>ii) 2 posts through deputation for Data and Analytics Cell</p> <p>iii) 5 posts through deputation;</p> <p>a) One expert of Air Quality</p> <p>b) Four expert of Water Quality, Waste Management, Nature Conservation and Toxicology.</p>	<p>(i) Post meant for promotion could not be filled up as in the feeder cadre; no officer is eligible for promotion.</p> <p>(ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023. No application received.</p>
5.	Environmental Engineer	33	26	07	<p>i) 100% by promotion from amongst Assistant Environmental Engineer; and</p> <p>ii) By deputation of an officer already in the service of the State Government or the Government of India;</p>	<p>(i) Post meant for promotion could not be filled up as in the feeder cadre; no officer is eligible for promotion.</p> <p>(ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023. 05 applications were received and only 03 applicants were found suitable and eligible and they have been taken on deputation.</p>
6.	Scientist 'C'	10	04	06	<p>i) 100% by promotion from amongst Scientist B; and</p> <p>ii) By deputation of an officer already in the service of the State Government or the Government of India;</p>	<p>(i) Post meant for promotion could not be filled up as in the feeder cadre; no officer is eligible for promotion.</p> <p>(ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023. 01 application was received and no applicant was found suitable and eligible.</p>
7.	District Attorney	1	01	-	On Deputation from prosecution department of Haryana	The post is filled up.
8.	Development Team Leader	1	-	01	On Deputation from Information Technology Department, Haryana	(i) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023. No application received.
<b>Group-'B'</b>						
1	Senior Accounts Officer	1	1	-	On deputation from Finance Department of Haryana	The post is filled up.
2	Accounts Officer	1	1	-	On Deputation from Finance Department of Haryana	A retired Senior Accounts Officer engaged.
3	Administrative Officer	1	1	-	<p>i) By promotion from amongst Superintendent/Private Secretary; or</p> <p>ii) By transfer, an officer already in the service of State Government.</p> <p>iii) On deputation for fixed term on usual terms and conditions as prescribed by Government from time to time.</p>	The post is filled up.
4	Law Officer	1	1	-	On Deputation from Prosecution Dept., Haryana	The post is filled up.
5	Assistant District Attorney	3	3	-	On Deputation from Prosecution Dept., Haryana	All the posts are filled up.

6	Scientist 'B'	40	22	18	<ul style="list-style-type: none"> <li>i) 50% by promotion from amongst Senior Scientific Assistants; and</li> <li>ii) 50% by direct recruitment; or</li> <li>iii) On deputation for fixed term on usual terms and conditions as prescribed by Government from time to time.</li> </ul>	<ul style="list-style-type: none"> <li>(i) HSPCB has promoted 04 officers of Scientist-'B' to the post of Scientist-'C' on 08.08.2023 and requisition to fill up the vacant posts of Scientist-'B' was sent to Haryana Public Service Commission on 22.12.2023.</li> <li>(ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023. 09 no. applications were received through proper channel and 03 candidates were eligible, but only 01 Scientist-B has joined.</li> </ul>
7	Assistant Environmental Engineer	92	23	69	<ul style="list-style-type: none"> <li>i) 75% by direct recruitment; and</li> <li>ii) 25% by promotion from amongst Junior Environmental Engineer; or</li> <li>iii) By deputation of an officer already in the service of State Government or the Government of India;</li> </ul>	<ul style="list-style-type: none"> <li>(i) HSPCB has sent requisition to fill up 54 vacant posts of Assistant Environmental Engineer to Haryana Public Service Commission on 17.04.2023 and 30.05.2023. The Haryana Public Service Commission has issued a time schedule on 19.01.2024 while the syllabus was published on 09.01.2024.</li> <li>(ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023. 03 applications were received and no applicant was found suitable and eligible.</li> </ul>
8	Software Developer	1	-	01	<ul style="list-style-type: none"> <li>i) By Promotion from amongst Junior Software Developer; or</li> <li>ii) By transfer or deputation;</li> </ul>	<ul style="list-style-type: none"> <li>(i) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023. No application received.</li> </ul>
9	Tehsildar	1	1	-	On Deputation from Revenue Dept., Haryana	The post is filled up.
10	Superintendent	4	4	-	<ul style="list-style-type: none"> <li>i) By promotion from amongst Deputy Superintendent /Assistant/Accountant;</li> <li>ii) By transfer, an official already in the service of State Government or the Government of India.</li> <li>iii) On deputation for fixed term on usual terms and conditions as prescribed by Govt. from time to time</li> </ul>	All the posts are filled up.
11	Private Secretary	2	-	2	<ul style="list-style-type: none"> <li>i) By promotion from amongst Personal Assistants; or</li> <li>ii) By transfer, an official already in the service of State Government or the Government of India.</li> <li>iii) By deputation of an officer already in the service of State Government or the Government of India;</li> </ul>	(i) Post meant for promotion could not be filled up as in the feeder cadre; no official is available for promotion.
12	Junior Software Developer	2	2	-	On Deputation from Information Technology Department, Haryana.	All the posts are filled up.

Group-'C'						
1	Section Officer (Accounts)	01	01	-	On Deputation from Finance Department	(i) The HSPCB requested the Government to post Section Officer(Accounts) in the Board on 25.09.2023 and no person has been deputed by the Government, however, a retired person has been engaged.
2	Deputy Superintendent	04	-	04	(i) By promotion or (ii) On Deputation	(i) Post meant for promotion could not be filled up as in the feeder cadre; no official is eligible for promotion.  (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023 and 02 application received through proper channel and 01 candidate selected but not Joined.
3	Statistical Assistant	01	-	01	(i) By direct recruitment or (ii) On Deputation	(i) Requisition to fill up the post has been sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up shortly.  (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023, but No application received.
4	Senior Scientific Assistant	07	-	07	(i) 25% by Direct Recruitment; and (ii) 75% by promotion; or (iii) On Deputation	(i) Requisition to fill up 02 post of SSA the post has been sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up shortly.  (iii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023, 02 no. application received but No candidate found eligible.
5	Junior Environmental Engineer	25	07	18	100% by Direct Recruitment or On Deputation	(i) Requisition to fill up the 24 post of JEE has been sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up shortly.  (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation 18.04.2022 and 22.03.2023, 21 no. application received through proper channel and 21 appointment letter issued but only 06 JEE , joined.
6	Junior Scientific Assistant	10	08	02	(i) 100% by Direct Recruitment. (ii) On Deputation	(i) Requisition to fill up the 10 post of JSA has been sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up shortly.  (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation 18.04.2022 and 22.03.2023, but No application received through proper channel.  (iii) 08 Posts are filled up through Outsourcing (HKRNL)
7	Personal Assistant	01	-	01	100% by promotion or On Deputation	(i) Post meant for promotion could not be filled up as in the feeder cadre; no official is eligible for promotion.  (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023 but No application received through proper channel.

8	Assistant	46	14	32	100% by promotion or On Deputation	(i) Post meant for promotion could not be filled up as in the feeder cadre; no official is eligible for promotion. (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023 70 no. application received through proper channel and 08 appointment letter issued but only 04 Assistant, joined.
9	Accountant	04	02	02	(i) 50% by Direct Recruitment; and (ii) 50% by promotion; or (iii) On Deputation	(i) Requisition to fill up the 2 posts of Accountant has been sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up shortly. (ii) 02 posts are meant for promotion could not be filled up as in the feeder cadre; no official is eligible for promotion. However, two persons have been outsourced (HKRNL). (iii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023 but No application received through proper channel.
10	Senior Stenographer	Scale 04	-	04	(i) 100% by promotion; recruitment or (ii) On Deputation	(i) Post meant for promotion could not be filled up as in the feeder cadre; no official is eligible for promotion. (ii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023 01 no. application received through proper channel but not eligible.
11	Junior Stenographer	Scale 03	-	03	(i) 25% by Direct Recruitment; and (ii) 75% by promotion; or (iii) On Deputation	(i) Requisition to fill up the 1 post of Junior Scale Stenographer has been sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up shortly. (ii) 02 posts are meant for promotion could not be filled up as in the feeder cadre; no official is eligible for promotion. (iii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 22.03.2023 01 no. application received through proper channel and selected but not joined.
12	Accounts Clerk	02	-	02	(i) 50% by promotion; or (ii) On Deputation	(i) One Post meant for promotion could not be filled up as in feeder cadre no official is eligible for promotion. (ii) Anomaly in service regulation. (iii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation on 18.04.2022 and 22.03.2023 but No application received through proper channel.
13	Driver	17	15	02	(i) 100% by Direct Recruitment; or (ii) On Deputation	(i) Requisition to fill up the 9 posts has been sent to the Transport Department, Haryana on 03.02.2023 followed by reminders on 17.07.2023. (ii) 8 posts are filled up through outsourcing (HKRNL).

14	Steno-typist	08	-	08	(i) 75% by Direct Recruitment; and (ii) 25% by promotion; or (iii) On Deputation	(i) Requisition to fill up the 5 post has been sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up shortly.  (ii) 2 post is meant for promotion could not be filled up as in the feeder cadre; no official is eligible for promotion.  (iii) Posts circulated to other departments and public notice also issued in the leading News Papers to fill up the posts on deputation 18.04.2022 and 22.03.2023 but No application received through proper channel.
15	Clerk	46	42	02	(i) 80% by Direct Recruitment; and (ii) 20% by promotion; or (iii) On Deputation	(i) Requisition to fill up the 27 posts was sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up very soon.  (ii) 25 posts are filled up through outsourcing (HKRNL).
16	Laboratory Attendant	10	05	05	(i) 80% by Direct Recruitment; and (ii) 20% by promotion; or (iii) On Deputation	(i) Amendment in service rules is under consideration, with the Government.  (ii) 3 Outsourcing (HKRNL).

**Group D**

1	Senior Peon	02	02	-	(i) 100% by promotion; or (ii) On Deputation	(i) 02 posts are filled up through outsourcing (HKRNL).
2	Daftri	01	01	-	(i) 100% by promotion; or (ii) On Deputation	(i) 01 Retired person engaged.
3	Peon	51 (30 Regular) (21 Outsourced)	48	03	(i) 100% by Direct Recruitment;; or (ii) On Deputation	(i) Requisition to fill up the 8 posts was sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up very soon.  (ii) 36 posts are filled up through outsourcing (HKRNL).
4	Field Attendant	22 (10 Regular) (12 Outsourced)	27	5 (excess due to opening of Monitoring Station)	(i) 100% by Direct Recruitment;; or (ii) On Deputation	(i) Requisition to fill up the 06 posts was sent to the Haryana Staff Selection Commission. The HSSC has conducted the screening test and the post is likely to be filled up very soon.  (ii) 23 posts are filled up through outsourcing (HKRNL).
5	Mali-cum-Chowkidar	02 (diminishing)	02	-	(i) 100% by Direct Recruitment.	All the posts are filled up.
6	Sweeper	01 (diminishing)	01	-	(ii) 100% by Direct Recruitment.	The post is filled up.

**Steps taken during the last 02 years to strengthen the Labs of HSPCB.**

- (i) Hisar and Faridabad Laboratories have secured NABL accreditation in September 2022 while Panchkula lab has renewed its NABL accreditation.
- Water Lab:-**
- (ii) 1 Microwave Digestion System with work station table was procured for the laboratory at Panchkula vide letter of award dated 15.09.2022 while 3 Microwave Digestion Systems with work station table were procured for Laboratories at Hisar, Faridabad and Gurugram vide letter of award dated 24.04.2023.
- (iii) 4 Kjeldahl were procured through GEM portal vide letter of award dated 08.02.2023 and delivered in all the labs of the Board.
- (iv) 4 BOD incubators were procured through GEM portal for all the labs vide letter of award dated 27.03.2023.
- (v) 4 UV visible spectrophotometers were procured through GEM portal for all the labs in Jan 2023.
- (vi) 4 Flame photometers were procured through GEM portal vide letter of award dated 12.04.2023.
- (vii) One Atomic Absorption Spectrophotometer (AAS) was procured for Hisar lab vide letter of award dated 14.11.2023.
- (viii) One Induced Couple Plasma Optical Emission Spectrophotometer (ICP-OES) was procured on 13.07.2023 for Faridabad lab.
- (ix) 3 water purifier systems were procured for the labs at Faridabad, Hisar and Panchkula vide letter of award dated 14.11.2023.
- (x) 5 works stations were procured for laboratories at Panchkula, Faridabad and Hisar for newly purchased instruments vide letter of award dated 03.11.2023.
- (xi) 3 water purifier systems were procured for the labs at Faridabad, Hisar and Panchkula vide letter of award dated 14.11.2023.
- Air lab:-**
- (xii) 17 stack monitoring kits have been procured through GEM portal and delivered to Regional Offices on 27.09.2022 and 7 more stack kits were purchased on 03.11.2023.
- (xiii) 17 Noise Meters were procured through GEM portal and delivered to Regional Offices in the month of August 2022.
- (xiv) 29 CAAQM stations were installed by the Board covering all the districts in the state to continuously monitor the ambient air quality and for displaying the data at prominent places in towns. These stations are also connected to the main servers of the Board and the CPCB for better management of ambient air quality.
- (xv) The Board has also procured 10 new manual ambient air quality monitoring stations through GEM portal on dated 22.06.2023 for Karnal, Panipat, Bahadurgarh (2), Kaithal, Palwal, Sonipat (2) and Nuh (2). 7 manual air monitoring stations for Charkhi Dadri, Fatehabad, Sirsa, Rohtak, Jind, Mahendragarh and Sonapat were procured on 08.12.2023. Thus, a total of 39 manual stations are now available in the state.
- (xvi) 4 real time noise monitoring stations were procured as per letter of award dated 18.09.2023 for Faridabad.
- (xvii) 8 digital boards for display of CAAQMS data were procured for Jind, Kaithal, Kurukshetra and Ambala vide letter of award dated 29.12.2023.

Annexure-'Z'



**HARYANA STATE POLLUTION CONTROL BOARD**  
**C-11, SECTOR-6, PANCHKULA**  
**Ph- 0172 -2577870-73 Fax No. 2581201**



**E-mail: [hspcbacctt13@gmail.com](mailto:hspcbacctt13@gmail.com)**

**HSPCB/ACCTTS/2023-24/293**

**Dated :- 12-02-2024**

As desired, the requisite information regarding Budget and its resources and expenditure for the Financial Year 2020-2021 & 2021-2022 pertaining to this Board is enclosed herewith.

**Encl:- As state above**

  
**Sr. Accounts Officer**  
**HSPCB, Panchkula**

**Superintendent (Estt. Branch)**

## FORM 'F'

(See Rule 24(3))

## Head of Account (Receipts)

Sr. No.	Head of Account	Actual Receipts 2019-20	Budget Provision for the 2020-21	Actual Receipts 2020-21	(Rs. In lacs)
					Proposed Budget Estimate for 2021-22
1	2	3	4	5	6
<b>RECEIPTS/INCOME</b>					
1	Samples Testing Fee (Air & Water)	111.95	100.00	160.67	120.00
2	Consent Fee (Water Act, 1974)	1529.18	2200.00	2163.08	2420.00
3	Consent Fee (Air Act, 1981)	1788.58	1400.00	2595.19	1800.00
4	CTE (NOC Fees)	480.70	400.00	478.77	480.00
5	Public Hearing	9.30	30.00	27.76	33.00
6	<b>Misc Receipts</b>				
	i) Forfeiture of performance security	25.93	0.00	53.25	0.00
7	Authorisation fee/Recognition fee/Apeal fee/Right to Information fee /Sound Pollution/Noise Monitoring fees/Misc receipts etc.	31.47	150.00	77.33	150.00
8	Cess Receipts (from G.O.I.)	260.00	0.00	79.89	0.00
9	Interest on deposits (Fixed/Saving)	3846.66	3000.00	3537.55	2500.00
10	Refund From Income Tax Department	0.00	0.00	9186.42	0.00
11	Grant-in-Aid from Central Pollution Control Board/NAMP/State Govt.	0.00	25.00	0.00	25.00
	<b>TOTAL</b>	<b>8083.77</b>	<b>7305.00</b>	<b>18359.91</b>	<b>7528.00</b>

*Arjun*

		Annexure 'B'			
		FORM 'F'			
		{See Rule 24(3)(i)}			
		Budget and Account Heads			
		Administration			
		Head of Account(Expenditure)			
		(Rs.in Lacs)			
Sr. No.	Head of Account	Actual Expenditure 2019-20	Budget Provision 2020-21	Actual Expenditure 2020-21 i.e. (12 months) 4/2020 to 3/2021	Proposed Budget for the year 2021-22
<b>EXPENDITURE</b>					
(A)	<b>SALARIES</b>				
1	Pay and Allowances	2983.02	4202.00	5517.07	6661.91
	(i) Technical/Scientific Staff & Ministerial Staff				
2	Medical Expenses	24.26	135.00	18.68	135.00
	(i) Technical/Scientific Staff & Ministerial Staff				
3	Travelling Allowance	26.60	65.00	5.64	60.00
	(i) Technical/Scientific Staff & Ministerial Staff				
	Sub Total =	3033.88	4402.00	5541.39	6856.91
(B)	<b>OFFICE EXPENSES</b>				
1	Office Expenses	723.08	1621.00	992.10	1876.20
2	Legal Expenses	52.88	100.00	51.60	100.00
3	Furniture and fixture	52.83	100.00	9.73	100.00
4	Machinery and Equipments	5.12	50.00	8.19	50.00
5	Computerisation of Office	19.73	122.40	52.72	60.00
6	Purchase of Vehicles	0.00	150.00	0.00	100.00
7	Income Tax	900.00	1200.00	700.00	1200.00
(C)	<b>Strengthening of existing laboratory and setting up of additional laboratory/Library Books</b>	22.42	755.00	37.13	671.00
	i) Purchase of CAAQMS	60.00	300.00	277.79	100.00
(D)	Equipment for Ambient Air Monitoring & stack monitoring Kit	0.00	120.00	0.00	120.00
(E)	Development /Extension Activities (advertisement publicity on environment awareness, research & development, Seminar training)	106.46	359.60	107.52	429.60
(F)	Financial Assistance for Environmental Improvement Projects.	0.00	100.00	0.00	100.00
(G)	Construction of Building/ Purchase of Land.	1264.91	10070.00	2184.64	6900.00
(H)	Eco Clubs/Env. Awareness				
	I. Govt. of India/State govt.		0.00		0.00
	II. HSPCB	0.00	100.00	0.00	100.00
	Sub Total =	3207.43	15248.00	4421.42	11906.80
(I)	<b>LOANS AND ADVANCES</b>				
	Loans and Advances to Staff	0.90	120.00	3.54	38.00
	Sub Total =	0.90	120.00	3.54	38.00
(J)	C.M Relief Fund(Donation)	50.00	0.00	0.00	0.00
	Grand Total =	6292.21	19770.00	9966.35	18801.71

*Signature*

ANNEXURE-A  
FORM F  
(See Rule 24(3))

Head of Account Receipts/ Income					(Rs. In Crore)
Sr. No.	Head of Account	Actual Receipts F.Y 2019-20	Actual Receipts F.Y 2020-21	Actual Receipts F.Y 2021-22	Proposed B.E F.Y 2022-23
1	2	3	4	5	6
1	Samples Testing Fee (Air & Water)	1.12	1.61	1.70	1.80
2	Consent Fee (Water Act, 1974)	15.29	21.63	21.34	24.70
3	Consent Fee (Air Act, 1981)	17.89	25.95	26.66	22.00
4	CTE (NOC Fees)	4.80	4.79	6.88	4.90
5	Public Hearing	0.09	0.28	1.37	0.38
6	Forfeiture of performance security	0.26	0.53	0.38	0.00
7	Authorisation fee/Recognition fee/Apeal fee/Right to Information fee/Sound Pollution/Noise Monitoring fees etc.	0.31	0.77	0.71	2.00
8	Cess Receipts (from G.O.I.)	2.60	0.80	0.36	0.00
9	Interest on fixed /saving deposits	38.47	35.38	39.97	40.00
10	Refund of Income Tax	0.00	91.86	15.48	0.00
11	Grant in Aid from CPCB 5 Continuous Ambeint Air Quality Monitoring Station (CAAQMS)	0.00	0.00	0.00	2.36
12	Grant in Aid from CPCB Expenstion of Real Time Ambient Noise Network in Identified Cities	0.00	0.00	0.64	0.00
13	Grant in Aid from CPCB Grant in Aid (General) control of pollution	0.00	0.00	4.40	0.00
	Total (Sr. No. 1 to 13)	80.83	183.60	119.89	98.14

*Arjun*

Annexure 'B'  
FORM 'F'  
{See Rule 24(3)(i)}  
Budget and Account Heads  
Administration

Head of Account(Expenditure)					(Rs.In Crore)
Sr. No.	Head of Account	Actual Expenditure F.Y 2019-20	Actual Expenditure F.Y 2020- 21	Actual Expenditure F.Y 2021-22	Proposed B.E F.Y 2022-23
1	2	3	4		8
1	<b>SALARIES</b>				
i)	Pay and Allowances	28.95	30.83	28.93	30.00
ii)	Medical Expenses	0.24	0.19	0.45	0.60
iii)	Travelling Allowance	0.26	0.05	0.11	0.20
	Sub Total =	29.45	31.07	29.49	30.80
2	<b>OFFICE EXPENSES</b>				
i)	Office Expenses	7.23	9.91	7.93	22.25
ii)	Legal Expenses	0.53	0.52	0.35	0.65
iii)	Furniture and fixture	0.53	0.09	0.62	0.50
iv)	Machinery and Equipments	0.05	0.08	0.05	0.53
v)	Computerisation of Office	0.20	0.53	0.21	1.00
vi)	Purchase of Vehicles	0.00	0.00	0.00	2.00
vii)	Income Tax	9.00	7.00	0.00	0.50
viii)	Strengthening of existing laboratory and setting up of additional laboratory	0.22	0.37	0.00	5.00
ix)	Purchase of CAAQMS	0.60	2.78	0.88	0.00
x)	Equipment for Ambient Air Monitoring & stack monitoring Kit	0.00	0.00	0.00	2.00
xi)	Development /Extension Activities (advertisement publicity on environment awareness, research & development, Seminar training)	1.07	1.07	1.35	5.00
xii)	Financial Assistance for Environmental Improvement Projects.(Installation of treatment plant, common effluent treatment plants third party audit of CBWTF's)	0.00	0.00	0.00	0.25
xiii)	Grant-in-Aid from CPCB Expenstion of Real Time Ambient Noise Network in Identified Cities	0.00	0.00	0.00	0.64

*Ajay*

xiv)	Grant-in-Aid from CPCB Grant in Aid (General) control of pollution	0.00	0.00	1.91	2.49
xv)	Construction of Residential Complex for the Board's employees /Purchase of Plot/construction of Buildings for Regional offices	12.65	21.85	6.23	28.00
	Sub Total (office expenses) =	32.08	44.20	19.53	70.81
3	<b>LOANS AND ADVANCES</b>				
i)	Loans and Advances to Staff	0.01	0.04	0.04	0.05
	Sub Total(Loans and Advances) =	0.01	0.04	0.04	0.05
4	CM Relief Fund (Donation)	0.50	0.00	0.00	0.00
	<b>Grand Total(1 to 4) =</b>	<b>62.04</b>	<b>75.31</b>	<b>49.06</b>	<b>101.66</b>

*Arjun*